UTTAR PRADESH SHASAN

UDYMANAM MHADYA PRASANSKARN ANUBHAG;-I
NO-1194/58-1-93-913/9/
LUCKNOW: DATED 27 FEB. 1993

(20)

In pursuance of the provisions of clause (3) of article 340 of the Constitution, the Governor is pleased to order the publication of the following English translation of notification no 1199 /50-1-92-9/3/9/ dated 27-2-1993.

NOTIFICATION

NO. 1193/58-1-93-9/3/9/ Lucknow: Dated 27-1-1993

Whereas the State Government is of opinion that for the promotion and protection of fruit trees and their product in the area the boundaries of which are specified in Schedule!

'A' comprising the villages spacified in Schedule 'B' below, it is necessary and expedient in the public intrest to regulate and restrict running of harmful establishment and carrying of any housing scheme therein and in its vicinity.

Now, therefore, in exercise of the powers under sub section (2) and (3) of section 3 of the Uttar Pradesh Promoand Protection
tion/of Fruit Trees (Regulation of Harmful Eastablishments
and Housing Schemes) Act. 1985 (U.P. Act no. 18 of 1985);
the Governor, is pleased to notify the intention of the
State Government to declare the said area, to be fruit belt
under sub-section (1) of the said section with view to
inviting objections and suggestions in regard thereto.

All objections and suggestions shall be sent in writing, in duplicate, to the Director, Horticulture and Food Processing (Plains), Uttar Pradesh, Udyan Bhawan, 2, Sapru Marg, Lucknow within fifteen days from the date of publication of this notification.

SCHEDULE "A"

Area of the fruit belt falling in the Seder and Mangraura Development Blocks in district Pratapgarh bounded as below:-

EAST:- Kurra, Gangheti, Sar di, Jamuari, Forgastur, Asolpur, Payagpur Aurusta.

WEST: Newado Kalan, Noriya, Sari Kalyan Dav, Hajhilaha.

NORTH:-Puretil Vikram, Sirkhori, Jaitipur Kathar, Sangapur, Suryaqarh Jagannath, Madura Raniganj, Earssurampur, Sonbarta, Rajmalpur.

DOUTH:-Fratapgarh City, Chakband Tor, ure Ishwar Nath, Ranjeetpur Chilbila

ECHLUULE "B"

List of villages situated in Sadir and Mangraura Development Blocks in district Pratapgarh to be declared fruit belt:-

•		
1-	Newada Kalen	24- Fure Reshavroy
2-	Ramnag r	25- Ranjitpur Chilbila
3-	Nariya	26- Pure Bansi
4-	Dhekshi	27- Fure Horaha
5-	Sar i Kalyen Dev	28- Sarai Virbhadr
6-	Majhilaha	2}= Ghoraha
7-	Pure Bhoiya	30- Bhojpur
8-	Gerei Chakdeia	31- Lohanggur
? -	Isipur	32- Bihargani
10-	Pure Madhosingh	33- Jetapur
11-	Chaukhai	34- Baijalgur
12-	Sirkhori	35- Tarrelecti
13-	Chaushat Pure Anti	36- Jaitipur Kathar
14-	Rejepur Kalan	37- Baghumer
	Bhanspur	38- Gajrahi
16-	Bandadih Sakat	39- Sangepur
17-		40- Raghunathrur
18-	Patulaki	41- Sarai Mahima
_	Premnath ur	42- Puretil Vikram
20-		43- Sonawen
21-		44- Gore
	¥ -	45- Texar
22-		46- Ramour
23-	Dahilamau	10 10mo aa

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47-	Omraidali
48-	Benipur
-	Isarpur
50-	Suryayarh Jagannath
51-	Madura Ranicanj
52-	Bara Sarai
53-	Fatawan
54-	Kapa Madhugur
55-	Mandah
56-	Varri Jobar
5 7-	Phenha
58-	Mahuli

57- Phenha
58- Mahuli
59- Khumpur
60- Ojhola
61- Tala
62- Shakhen; ur
63- Fure Benirem

64- Assalpur 65- Fatehpur 66- Dohari 67- Lorghaspur
68- Chak Majhanipur
69- Meerour
70- Monhai Madhumpur
71-Gengheti
72- Murra
73- Jafarpur
74- Fure Fendey
75- Madhupur
76- Bojhi
77- Basupur
78- Ushan
79- Sear Basi
80- 5 nbarsa

80= 5 nbarsa 81= Farsurampur

By Order,

(And

(Pritam Singh)
Secretary